(d) Among the main steps being taken to contain adverse effects of coal and power shortages, are constant inter-action with suppliers of indigenous coal and power to augment supplies better management of imported coking coal, increased captive power generation and better technological and manpower discipline, etc.

SHRI M. V. CHANDRASHE-MURTHY: KARA Mr. Speaker, Sir, shortages of coal and power are the main constraints in the steel production of the country-I would like to know from the hon. Minister whether the Ministry has started any dialogue with the Ministry of Coal and Power for proper coordination in this regard and if so, the details there-

I will put my second supplementary also because of the time constraint. There is a long-felt desire of the people of Karnataka for a Steel Plant. that is, Vijayanagaram Steel Plant for which the foundation stone was laid by the late Prime Minister Shrimati in the year 1971. Indira Gandhi Now, the Government of Karnataka has sent a proposal to the Government of India under joint sector for issuing licence. I would like to know whether the Government of India has decided to issue the licence immediately for this plant.

SHRI SONTOSH MOHAN DEV: Sir, I will answer the second question first. Under the new Industrial Policy, it is not at all necessary take a licence from the Ministry Industry as well as from the Ministry of Steel. Now, both the Governments have the liberty to have the They are only to take Steel Plant. clearance from the Ministry of Environment for location and for other things from the State Government. We are not at all in the picture consequent upon the industrial policy which has been now laid on the Table of the House.

Before the new Industrial Policy, before I took over the Ministry, the previous Government had sent both the proposals from the Ministry of Steel to the Ministry of Industry. So, nothing is pending from our Ministry.

As regards the first question, we always have internal meetings with the Coal Ministry and we do carry out exercise to see as to how best the coal problems can be solved. effort is to get indigenous coking coal as much as we can from within the country. Where there is shortfall, then only we go for import and that process is always there. We try to inter-act with the Ministry of Coal to see that we can cover the backlog which is still there to the point three million tonnes to four million tonnes.

WRITTEN ANSWERS TO **QUESTIONS**

[Translation]

Irrigation Projects of Rajasthan

*149. SHRI **GIRDHARI** LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) since when the irrigation projects of Rajasthan are pending with the Union Government;
- (b) whether Central assistance has not yet been provided to some of the approved projects of the State; and
- (c) if so, the reasons therefor and the time by which it is likely to be made available to Rajasthan?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHA-RAN SHUKLA): (a)

Sl. No.	Name of the Project	Date of Receipt	Status of appraisal
Α.	MAJOR		
1.	Jaisamond Modernisation	7/89	The State Government is to furnish additional information.
2.	Narmada Canal	7/90	Note for the Advisory Committee finalised in 6/91 for putting up to Advisory Committee at its forth-coming meeting.
В.	MEDIUM		
3.	Gararda Irrigation	3/90	The State is to comply with the observations of Central Appraising Agency.
4.	Bandi Sendra	3/90	Do.
5.	Sukli	11/90	Do.
6.	Gambhiri Modernisation	8/89	The project has been techno-economically appraised. State Government is to comply with the observations of Planning Commission on allocation of funds.

(b) and (c) As per the present policy, irrigation projects are funded by the States out of their own resources. Central assistance is provided in the form of block grants and loans not tied to any sector of development or the project. However, the Indira Gandhi Nahar Pariyojana Stage-II is given Central assistance under the Border Area Development Program-Central assistance in the form of Grants and loans is also given to Command Area Development works in Chambal, Indira Gandhi Nahar Pariyojana Stage-I and II and Mahi Bajajsagar Projects on approved financing pattern under the Censponsored Command Area trally Development Programme.

Construction of Jagawala Anicut in Jaipur

*150. SHRI GUMAN MAL LO-DHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are aware of heavy inflow of water in Lagawalanaka in the East of Ratria village under Babra Gram Panchayat of Jaitaran Constituency, Jaipur, which goes waste due to absence of an Anicut there;

- (b) if so, whether a survey was conducted in this regard;
- (c) whether attention of the Government had been drawn earlier also towards the advantages likely to accrue if an Anicut is provided there;
 - (d) if so, the details thereof; and
- (e) the action proposed to be taken regarding construction of Lagawala Anicut for this multi-dimensional scheme?

MINISTER OF WATER THE RESOURCES (SHRI VIDYACHA-SHUKLA: (a) The walanaka falls in the catchment area of the Girinanda Dam having a capacity of 5.66 million cubic metres (200 million cubic feet). The Raiasthan has informed that the Government has filled only reservoir Girinanda three times during the last 11 years. As such, any anicut in its catchment area would adversely affect the existing irrigation from the dam.

(b) The State Government, therefore, does not have any proposal to construct the anicut at this site.